

High Court of Sikkim

Record of proceedings

**I.A. No.01 of 2023 in CRL.L.P/15/2023/(Filing No.)**

State of Sikkim

Applicant

*VERSUS*

Krishna Prasad Bishwakarma and Another

Respondents

Date : **01-05-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. Yadev Sharma, Additional Public Prosecutor.

For Respondents None present.

**O R D E R**

Rai, J.

Notice issued to the Respondent No.2 has been returned unserved on account of insufficiency of address.

Learned Additional Public Prosecutor seeks some time to take steps in the matter.

In view of the submission, list on 24-06-2024.

**Judge**  
01-05-2024

**Judge**  
01-05-2024